

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 321**  
**CP-39(ND)/2024**

**IN THE MATTER OF:**

T. R. Arya

.... Petitioner/Applicant

Vs.

Dilawri Motors Pvt. Ltd. & Ors.

.... Respondent

**Order under Section 241 & 242 of the Companies Act, 2013**

**Order delivered on 06.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Ms. Nanda Devi, Mr. Zain Haider Advs.

For Respondent : Mr. Saurabh Balwani, Mr. Anand Prakash Advs.

**ORDER**

List CP-39(ND)/2024 along with CP-30/2007 **on 05.08.2024.**

-Sd-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**